

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**UNSTARRED QUESTION NO. 2950**  
**TO BE ANSWERED ON : 15.03.2016**

**DBT in Fertilizers**

**2950 ADV. CHINTAMAN NAVASHA WANAGA:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has constructed a Task Force to recommend on the implementation and providing solution for direct benefit transfer (DBT) of subsidy on fertilizers;
- (b) if so, whether the task force has submitted its reports; and
- (c) if not, action taken/proposed to be taken by the government to implement the suggestions of the Task Force?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

**(SHRI HANSRAJ GANGARAM AHIR)**

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- (a) : Yes Madam, the Government has constituted a Task Force in February, 2011 to recommend an implementable solution for direct transfer of subsidies on Kerosene, LPG and fertilizers.
  - (b) : Yes, Madam, the Task Force submitted its final report on 7<sup>th</sup> August, 2013.
  - (c) : Phase I of the recommendations of the Task Force (i.e. information visibility till the retailer) has become operational since Nov, 2012.

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